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## Gujarat Prohibition (Amendment) Act, 2015 27 OF 2015

[16 September 2015]

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# Gujarat Prohibition (Amendment) Act, 2015 27 OF 2015

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#### AN ACT

further to amend the Gujarat Prohibition Act, 1949.

It is hereby enacted in the Sixty-sixth Year of the Republic of India as follows:-

#### 1. Short title and commencement :-

- (1) This Act may be called the Gujarat Prohibition (Amendment) Act, 2015.
- (2) It shall come into force at once.

### 2. Amendment of section 2 of Bom. XXV of 1949 :-

In the Gujarat Prohibition Act, 1949, in section 2, in clause (39A), in para (i), for the words and figures "less than 90 per cent.", the words and figures "less than 80 per cent." shall be substituted.